

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-02-2024 AT 10:30 AM**

CP(IB) No. 219/59/HDB/2023
u/s. 59 of IBC, 2016

IN THE MATTER OF:

Mr. Pawan Kumar Singal
(Liquidator for M/s. BFT Automation Systems Pvt Ltd) **...Petitioner**

VS

ROC, Telangana **...Respondent**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Abhishek Devgan, for petitioner present and states that copy of the compliance of RD has been e-filed on 24.01.2024 and physically filed on 01.02.2024. Heard. **For orders on 22.03.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)